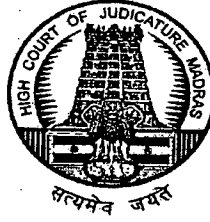


**R.O.C.No. 73748-A /2019/B2**



**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 212 / 2019**

The Government in G.O.Ms.No.451, Home (Cts.III) Department, dated 28.08.2019 has issued orders for the constitution of a District Munsif-cum-Judicial Magistrate Court, at Vikravandi in Villupuram District.

Ms. S.D.Aysh Begum, Additional District Munsif, Villupuram, is transferred and posted as District Munsif-cum-Judicial Magistrate, Vikravandi, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED: 27.09.2019.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**